

Construction of Roads and Bridges

804. SHRI G.M.C. BALAYOGI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have sanctioned any amount for the construction of big roads in K.G. Project area of ONGC; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) Does not arise

Militancy in Himachal Pradesh

805. SHRI SANT RAM SINGLA:
SHRI VIJYA NAVAL PATIL:
SHRI GURUDAS KAMAT:
SHRID. VENKATESHWARA
RAO:
SHRI SAROJ DUBEY:
SHRI K. PARADANI:
SHRI DAU DAYAL JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the militancy is spreading to the border areas of Himachal Pradesh;

(b) whether ISI of Pakistan is setting up training centres or militant close to the border areas;

(c) if so, the details thereof; and

(d) the action proposed to be taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) (a) to (d). Such instances have come to

the notice of the Government. State Administration is alive to the situation and is taking all necessary and appropriate measures, including intensified combing operations and strengthening of deployment etc. To ensure better coordination and sharing of intelligence, a Core Group has been constituted in the Ministry of Home Affairs, which is holding periodic meetings.

Coal Projects

806. SHRI PRAKASH V. PATIL: Will the Minister of COAL be pleased to state:

(a) the details of the cost of each coal project in the Public Sector;

(b) the per ton cost production of coal in different coal projects;

(c) the additional coal production like; upto to be generated by each project after the proposed additional investment in the Coal India Limited and Singareni Collieries Company limited during the eight Plan; and

(d) the estimated cost of coal production per ton after the additional investment?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI ARJIT KUMAR PANJA): (a) to (c). The details of cost of each on-going mining project costing Rs. 50 crores and above sanctioned by the Government in Coal India Ltd. (CIL) and Singareni Collieries Co. Ltd. (SCCL) along with the cost of production likely to be available from these projects during the Eighth Five Year Plan are given in the enclosed statement.

(d) The estimated cost of coal production is worked out on the basis of pre level prevailing at the time of formulation/sanction of projects taking into account targeted production and sanctioned capital outlay. However, this estimation would vary over the years depending on inflation in cost of inputs, increase in wages etc.